

ITEM NO.71

COURT NO.6

SECTION XII-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5924/2008

STATE OF KARNATAKA

Appellant(s)

VERSUS

SAHASRA LINGESSHWARA TEMPLE . & ORS.

Respondent(s)

WITH

C.A. No. 4103-4228/2016 (XII-B)

FOR APPLICATION FOR VACATION OF INTERIM ORDER ON IA 148019/2018

FOR VACATING STAY ON IA 95780/2020

FOR EXEMPTION FROM FILING O.T. ON IA 95783/2020

FOR impleading party ON IA 96804/2021

FOR INTERVENTION/IMPLEADMENT ON IA 96804/2021

IA No. 148019/2018 - APPLICATION FOR VACATION OF INTERIM ORDER

IA No. 95783/2020 - EXEMPTION FROM FILING O.T.

IA No. 96804/2021 - INTERVENTION/IMPLEADMENT

IA No. 95780/2020 - VACATING STAY

C.A. No. 3288-3320/2016 (XII-B)

W.P.(C) No. 727/2021 (X)

IA No. 106443/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 76220/2021 - EXEMPTION FROM FILING O.T.

IA No. 106442/2021 - EXEMPTION FROM FILING O.T.

IA No. 76219/2021 - STAY APPLICATION

IA No. 106441/2021 - STAY APPLICATION

SLP(C) No. 21190/2022 (IV-A)

W.P.(C) No. 1431/2023 (PIL-W)

FOR GRANT OF INTERIM RELIEF ON IA 172067/2024

FOR PERMISSION TO FILE APPLICATION FOR DIRECTION ON IA 19201/2025

Date : 24-04-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ALOK ARADHE

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UPON hearing the counsel the Court made the following
O R D E R

1. We recall our order dated 11.02.2026 to the extent it records "the judgment is reserved".
2. It is the common say of all the learned counsels that the issues before the nine Judges Constitution Bench (i.e., R.P.(C) No. 3358/2018 in W.P. (C) No. 373/2006 titled as *Kantaru Rajeevaru vs. Indian Young Lawyers Association & Ors.*) are identical to the issues arising in the present batch of appeals. It is admitted that the principle laid down in the nine Judges Constitution Bench will have a direct bearing in this batch of appeals.
3. In view of the above, having recalled our order dated 11.02.2026, these appeals may be posted for hearing after the judgment of the nine Judge Constitution Bench is delivered.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
ASSISTANT REGISTRAR